

INSECTICIDES (AMENDMENT) BILL

AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the Insecticides (Amendment) Bill, 1972, as passed by Rajya Sabha.

ESTIMATES COMMITTEE TWENTY-SECOND AND TWENTY-THIRD REPORTS

SHRI KRISHNA CHANDRA HALDER (Ausgram): I beg to present the following Reports of the Estimates Committee:

- (1) Twenty-second Report on the Ministry of Shipping and Transport regarding action taken by Government on the recommendations contained in their First Report on the Ministry of Shipping and Transport — Visakhapatnam Port
- (2) Twenty-third Report on the Ministry of Shipping and Transport regarding action taken by Government on the recommendations contained in their Second Report on the Ministry of Shipping and Transport—Tuticorin and Mangalore Ports

11.03 hrs

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing Monday, the 28th August, 1972, will consist of:—

- (1) Consideration of any item of Government Business carried over from today's Order Paper
- (2) Consideration and passing of the General Insurance Business (Nationalisation) Bill, 1972, as reported by the Joint Committee.
- (3) Discussion and voting on the Supplementary Demands

for Grants (General) for 1972-73

- (4) Consideration of a motion for reference of the Presidential and Vice-Presidential Elections (Amendment) Bill, 1972, to a Joint Committee.
- (5) Consideration and passing of the Indian Copper Corporation (Acquisition of Undertaking) Bill, 1972.
- (6) Consideration of a Resolution seeking disapproval of the Delhi University (Amendment) Ordinance, 1972 and consideration and passing of the Delhi University (Amendment) Bill, 1972, as passed by Rajya Sabha.
- (7) Consideration and passing of the Insecticides (Amendment) Bill 1972, as passed by Rajya Sabha
- (8) Discussion on the Report of the Commissioner for Scheduled Castes and Scheduled Tribes for 1969-70

I may add that it is also proposed to bring forward the following Bills which are in the advanced stage of preparation:—

- (1) The Former Secretary of State Service Officers (Conditions of Service) Bill, 1972.
- (ii) The Delhi Education Bill, 1972 for reference to Joint Committee.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Regarding the Bill for regulating the working condition of employment in the film industry in India, Shri Balgovind Verma, Minister of State in the Ministry of Labour and Rehabilitation on 28-4-1972 said:

"I assure the hon Members that we are contemplating in bringing forward a Bill in this August House very soon. Therefore, I should request the Mover of the Bill to kindly "withdraw it."